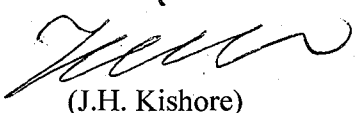


INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI
Orders Ready for Pronouncement on (17.04.2026)

BEFORE SHRI VIKRAM SINGH YADAV, AM
AND
MS. KAVITHA RAJAGOPAL, AM

Sl. No	ITA No.	Assessee	Bench	DOH	Author
1	ITA No. 7105/Mum/2025	Mr. Rohan Hemant Thakkar	D	27.01.2026	JM

Date: 17.04.2026


(J.H. Kishore)
Sr. Private Secretary

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 17/04/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.76/Mum/2026	M/s. Perg Advertising Pvt. Ltd.	06/04/2026	C	JM
2.	ITA No.75/Mum/2026				
3.	ITA No.8025/Mum/2025	Mr. Prakash Dayaldas Karamchandani	16/04/2026	C	JM

MRS
Mrs. Milan R. Patil
LDC

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-A & H(SMC), MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 20th April, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	7915/M/25	The Advertising Standards Council of India	13/04/26	A	JM
2	1659/M/26	Charkop Kaavya Beachwood Cooperative Housing Society Ltd.	13/04/26	H(SMC)	JM


**Saumya
Sr. PS**

Mumbai, Dt : 17/04/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-F MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

List of orders to be pronounced on 20th April, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	1180/M/25	Jai Hind Co Operative Housing Society Ltd.	10/04/26	F	JM



**Saumya
Sr. PS**

Mumbai, Dt : 17/04/2026

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 20.04.2026

Combination: **Shri Om Prakash Kant, AM & Shri Anikesh Benerjee, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1.	1559/Mum/2026	Ushadevi Kishore Shaw	H (SMC)	13.04.2026	AM
2.	561/Mum/2026	Shree Kandavalli Sanstha	A	09.04.2026	AM
3.	533/Mum/2026	Monisha Ravi Jaising	A	07.04.2026	AM
4.	475/Mum/2026	Abhijeet Asiskumar Sengupta	A	06.04.2026	AM
5.	1287/Mum/2026	Poonam Co.operative Housing Society	H(SMC)	06.04.2026	AM
6.	671/Mum/2026	ATC Global Logistics Pvt. Ltd.	A	08.04.2026	AM



(M. Ranganath Vithal)
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"A & H(SMC)" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 21th April, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	1716/M/26	Prateek Rahul Mehta	15/04/26	H(SMC)	JM
2	6954/M/25	Abdul Gafar Abdul Karim Nadiadwala (Deceased) through his legal heir Firoz Abdul Gafar Nadiadwala	15/04/26	A	JM
3	829/M/26	Lila Hira Charitable Trust	15/04/26	A	JM
4	1661/M/26	Sovereign Co-op HSG Soc. Ltd.	15/04/26	H(SMC)	JM



**Saumya
Sr. PS**

Mumbai, Dt : 20/04/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-"G" MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI PRABHASH SHANKAR, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 21th April, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	7137/M/25	Subhadra Babaji Mhade through legal heir (Santosh Babaji Mhade)	25/03/26	G	JM
2	5866/M/25	Shukra Bullions Ltd.	23/03/26	G	JM
3	8515/M/25 8516/M/25	Ghewar Chand Jain	23/03/26	G	JM



**Saumya
Sr. PS**

Mumbai, Dt : 20/04/2026

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 20.04.2026

Before Shri Om Prakash Kant , AM & Shri Anikesh Banerjee, JM

Sr No	ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA 7915/M/25	The Advertising Standards Council of India	A/JM	13.04.2026
2	ITA 1659/M/26	Charkop Kaavya Beachwood Co-operative Housing Society Ltd.	H(SMC)/JM	13.04.2026
3	ITA 1559/M/26	Ushadevi Kishore Shaw	H(SMC)/JM	13.04.2026
4	ITA 561/M/26	Shree Kandavali Sanstha	A/-	09.04.2026
5	ITA 533/M/26	Monisha Ravi Jaising	A/-	07.04.2026
6	ITA 475/M/26	Abhijeet Asiskumar Sengupta	A/-	06.04.2026
7	ITA 1287/M/26	Poonam Co-operative Housing Society	H(SMC)/JM	06.04.2026
8	ITA 671/M/26	ATC Global Logistics Pvt. Ltd.	A/-	08.04.2026

Before Shri Anikesh Banerjee, JM & Shri Bijyanand Pruseth, JM

Sr No	ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA 1180/M/25	Jai Hind Co-Operative Housing Society Pvt. Ltd.	F/JM	10.04.2026


ASSISTANT REGISTRAR

for

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 21.04.2026

Before Shri Om Prakash Kant , AM & Shri Anikesh Banerjee, JM

Sr No	ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA 1716/M/26	Prateek Rahul Mehta	H(SMC)/JM	15.04.2026
2	ITA 6954/M/25	Abdul Gafar Abdul Karim Nadiadwala (Deceased) through his L/H firoz abdul gafar Nadiadwala	A/JM	15.04.2026
3	ITA 829/M/26	Lila Hira Charitable Trust	A/JM	15.04.2026
4	ITA 1661/M/26	Sovereign Co-op Housing Soc. Ltd.	H(SMC)/JM	15.04.2026

Before Shri Anikesh Banerjee, JM & Shri Prabhask Shankar, JM

Sr No	ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA 7137/M/25	Subhadra Babaji Mhade through L/H (Santosh Babaji Mhade)	G/JM	25.03.2026
2	ITA 5866/M/25	Shukra Bullions Ltd.	G/JM	23.03.2026
3	ITA 8515 to 8516/M/25	Ghewar Chand Jain	G/JM	23.03.2026


ASSISTANT REGISTRAR